

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3850
ANSWERED ON:18.04.2000
FAMILY PLANNING PROGRAMME
PUTTASWAMY GOWDA

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is to reimburse arrears of a substantial amount to the Government of Karnataka under the Family Welfare Programme for the year 1997-98;
- (b) if so, the details thereof; and
- (c) the time by which the arrears are likely to be released?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE)

(SHRI N.T. SHANMUGAM)

(a) to (c) The arrears amounting to Rs.8204.82 lakhs due to the State Government of Karnataka for the period up to 1997-98 have been fully reimbursed during 1999-2000.